

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:933
ANSWERED ON:11.12.2013
EXPANSION OF NCR
Chauhan Raj Kumari

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the criteria adopted for inclusion of more areas under the National Capital Region (NCR);
- (b) whether far away cities like Bharatpur in Rajasthan and Mahendragarh and Bhiwani in Haryana have recently been included leaving out nearby town like Aligarh in Uttar Pradesh;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether there is any proposal to include nearby cities/towns like Aligarh under NCR; and
- (e) if so, the details thereof and if not the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI)

(a) The provisions under Section 2(f) of the NCR Planning Board Act, 1985 regarding inclusions of additional areas in NCR is as under:

"National Capital Region" means the areas specified in the Schedule:

Provided that the Central Government with the consent of the Government of the concerned participating State and in consultation with the Board, may, by notification in the Official Gazette, add any area to the Schedule or exclude any area therefrom.

The proposals for inclusion of districts in the NCR are recommended by the respective NCR participating States. The justifications by the State Governments are (i) contiguity to the existing NCR boundary (ii) road and rail connectivity and (iii) economic drivers.

(b) & (c) National Capital Region Planning Board had received proposals along with recommendations for inclusion of Bharatpur district of Rajasthan; Mahendragarh and Bhiwani districts of Haryana from Government of Rajasthan and Haryana respectively. The proposals were approved by the Board in its 33rd meeting held on 01.07.2013.

(d) & (e) Any proposal for inclusion of additional areas in the NCR has to be recommended by the State Government. Board has not received any recommendation for inclusion of Aligarh district of State of Uttar Pradesh in NCR from Government of Uttar Pradesh.